

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 6179/2024

(Arising out of impugned final judgment and order dated 07-12-2023 in CC No. 8/2020 and in CRLA No. 21/2021 passed by the High Court of Judicature at Allahabad)

RAGHUNANDAN

Petitioner(s)

VERSUS

THE STATE OF U.P. & ANR. ETC.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.37006/2024-EXEMPTION FROM FILING O.T. and IA No.37005/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 19-02-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Mr. J.S. Attri, Sr. Adv.
Mr. Robin Khokhar, AOR
Mr. Ram Bhadauria, Adv.
Mr. Vikas Kumar Singh, Adv.
Ms. Ritu Reniwal, Adv.
Mr. B.N. Dubey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file Special Leave Petition is granted.

Application for exemption from filing O.T. is allowed.

Leave granted.

(SWETA BALODI)
COURT MASTER (SH)

(POONAM VAID)
COURT MASTER (NSH)